OFFICE ORDER NO.09/Ad.IV/2017

Subject: Charter of Functions assigned to Directorate General of Goods and Service Tax on introduction of Goods and Services Tax.

In continuation of CBEC’s Order No.05/Ad.IV/2015 vide No. A-11013/18/2015-Ad.IV dated 27.08.2015, the detailed/modified mandate of DGGST, consequent to the implementation of GST w.e.f. 01.07.2017 will be as under:-

(1) **Capacity Building** - Developing training modules including e-training modules; training of officers of CBEC; other Central Government agencies and State GST officers; co-ordination with NACIN and State GST training centres; vetting of training material developed by NACIN and coordination with DG NACIN for imparting training related to GST.

(2) **Research and Analysis** - Research and analysis of (a) Subjects relevant to GST; (b) Best practices in global environment; (c) Database and issues relating to collection of CGST, IGST and SGST.

(3) **Assist the Policy Wing of GST of CBEC**.

(4) **To act as a Think Tank and an intermediary between the CBEC and field formations** - Examining the issues relating to GST on the basis of inputs received from trade, professionals and other stake holders and forwarding the suggestions to GST policy wing of CBEC. Coordinating with other Ministries of Centre and various state bodies for organization of outreach programmes and training sessions.

(5) **Coordinating with various Directorates of CBEC, Central Government Ministries/Departments and State/UT Government Ministries/Departments connected to GST** – Examining the issues relating to GST on the basis of inputs received from Directorates of CBEC and other stakeholders and officers and forwarding the suggestions to GST policy wing of CBEC; coordination with State/UT GST policy wing.

[Contd. p. 2]
(6) **Information Technology** – Coordination with GSTN, Directorate of System, DGARM and IT Wings of State GST; making suggestion for change in IT system based on feedback from Trade, field formations, other Directorates of CBEC and other stakeholders and officers; maintaining and updating the DGGST website.

2. This issues with the approval of Chairman, CBEC.

(B Ginkhan Mang)
Under Secretary to Govt of India

Copy to:

1. Director General, DGGST / All Directors General/Directorates under CBEC
2. All Principal Chief Commissioners/Principal Commissioners/Commissioners of Central Excise & Customs.
3. PS to FM/PS to MOS(R).
4. PS to Secretary (Revenue).
5. PS to Chairman, CBEC / All Members, CBEC.
6. PS to Commissioner (Coord)
7. Dir(Ad.II)/Dir(Ad.II.A&B)/Dir(Ad.I/IVA)/DS(Ad.III.A/Ad.III.B).
8. Webmaster, DG(Systems), with request to upload the order on the official website of CBEC.
9. Guard File.

(B Ginkhan Mang)
Under Secretary to Govt of India